NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **02.07.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)**

10.30 AM Click here to join VC

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Case)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 306/2025 For Direction IA No. 901/2025	G. Madhusudhan Rao Liquidator for Sarda Agro Oils Ltd	Mr. Avinash Krishnan Ravi	

By order of Hon'ble Member (Judicial)

Chennai Bench

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